

new strategy for improving the efficiency of the public sector enterprises; and

(c) If so, the other main features of the new strategy?

THE MINISTER OF INDUSTRY (SHRI J VENGALA RAO). (a) No, Sir.

(b) and (c). Do not arise.

Assessment for requirement of coal

*426. SHRIMATI JAYANTI PATNAIK: Will the Minister of ENERGY be pleased to state:

(a) whether Government have made any assessment of the requirement of coal for the country as a whole by the end of the Seventh Five Year Plan;

(b) if so, the quantum thereof;

(c) the quantum of coal expected to be produced in the country by the end of the Seventh Five Year Plan;

(d) whether the development of coal-fields located at different places in the country needs urgent attention of Government in view of the prevailing condition of the coal fields and also to increase the production to meet the growing demand; and

(e) if so, the steps being taken by Government in that direction?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c). The demand for coal in the terminal year of the 7th Plan has been assessed by the Planning Commission at 237 million tonnes.

This demand is planned to be met by coal production of 226 million tonnes drawing down of pit-head stocks and some import of coking coal.

(d) and (e). Government is aware of the need to develop various coalfields in order to meet the growing demand. The production plans have been drawn up accordingly

taking into account, inter alia, the location of the demand centres, geo-mining setting of coal deposits etc. and steps are being taken to meet the infra-structure requirements of different coalfields for their speedy development

Rehabilitation of Bucket Wheel Excavator of Neyveli Lignite Corporation Limited

*427. SHRI BANWARI LAL PUROHIT: Will the Minister of ENERGY be pleased to state.

(a) whether MAN-G.H.H. has finally refused paying the cost of rehabilitation of Bucket Wheel Excavator to Neyveli Lignite Corporation Limited;

(b) if so, the reasons therefor and the details thereof, and

(c) what further action is proposed to be taken in the matter of other contracts with the firm?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) No, Sir. The exact amount to be paid by MAN/WMI is under discussion.

(b) and (c). Do not arise.

[Translation]

Action against Vanaspati Manufacturers producing more than prescribed limit

*428. SHRI VILAS MUTTEMWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

(a) whether Government are aware that in Maharashtra certain manufacturers of Vanaspati are producing more than their prescribed quota;

(b) if so, the details of such manufacturers;

(c) whether this kind of excess produc-